

(2024) 02 CAT CK 0003

Central Administrative Tribunal - Allahabad Bench, Allahabad

Case No: Original Application No. 57 Of 2019

Shyama Kant Ram

APPELLANT

Vs

Central Ground Water Board And
Others

RESPONDENT

Date of Decision: Feb. 5, 2024

Hon'ble Judges: B.K. Srivastava, Member J

Bench: Single Bench

Advocate: Anant Vijay, Ashish Srivastava, R.K. Srivastava

Final Decision: Dismissed

Judgement

B.K. Srivastava, Member J

1. None for the applicant.

Shri R.K. Srivastava, counsel for the respondents is present.

2. The case is listed for final argument, but no one is present on behalf of the applicant even in revised call.

3. Therefore, in the absence of applicant, O.A. No. 57/2019 is dismissed in default.